

**GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.94  
TO BE ANSWERED ON 16.11.2016**

**SALARY LIMIT FOR FAMILY VISA**

**94. SHRI P. KARUNAKARAN:**

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether any foreign country has raised salary limit for getting family visa;**
- (b) if so, the details thereof; and**
- (c) the details of steps taken by the Government to assist the emigrants?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS  
[GEN. (DR) V. K. SINGH (RETD)]**

**(a) & (b) Yes. Kuwait has raised the salary limit of expatriates for getting family visas from Kuwaiti Dinar 250 to Kuwaiti Dinar 450 from October 12, 2016. Singapore had, with effect from October 01, 2015, raised the limit of salary for applying for Dependent Pass from Singapore Dollar 4000 to Singapore Dollar 5000.**

**(c) The Ministry has accorded high priority to ensure the welfare and protection of Indian emigrant workers abroad. The Indian Community Welfare Fund (ICWF), Overseas Worker Resource Centre (OWRC), Indian Workers Resource Centres (IWRCs), Migrant Resource Centres (MRCs), MADAD (Consular Services Management System) & e-Migrate portals provide a robust framework of support mechanisms towards ensuring welfare and protection of Indian emigrants. The Pravasi Bharatiya Bima Yojana, mandatory for Emigration Check Required (ECR) category of emigrant workers going to Emigration Check Required (ECR) countries, provides an insurance cover of up to Rs. 10 lakh in cases of accidental death and permanent disability. In addition, Pravasi Kaushal Vikas Yojna (PKVY) aimed at training and certification of Indian workforce keen on overseas employment in select sectors and job roles, in line with international standards, is being implemented to facilitate overseas employment opportunities.**

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